

**FOR AUTHORISED DEALER'S USE**

Uniform Code Number .....

\* Indicate( ) in the box applicable

Date of (i) negotiation.....  
 (ii) receipt for collection.....  
 (iii) Bill No.....

\*Type of Bill (i) DA  (ii) DP  (iii) Others ..... (Specify)

\*Types of shipment (i) Firm Sale Contract  (ii) Consignment Basis  Others   
 .....(Specify)

The SDF Form was included in the Statement sent to Reserve Bank with the R Return for the fortnight ending .....sent on .....

We certify and confirm that we have received the total amount of ..... as under being the proceeds of exports declared on this form. (Currency amount )

Date of receipt	Currency	Credit to Nostro Account in ----- (Country)		Debit to NR Rupee Account of a Bank in ----- (Country)		Period of R Return with which the realisation has been reported to RBI
		In our name	in the name of**----- -----	Held with us	Held with**---- ----- -----	
(1)	(2)	(3)	(4)	(5)	(6)	(7)

\*\* Write the name of the concerned Indian Authorised Dealer Branch.

Any other manner of receipt(Specify).....

.....  
(Stamp & Signature of authorised dealer)  
Date .....  
Address : .....  
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.....

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**SPACE FOR USE BY RESERVE BANK OF INDIA**